

activate the market for picking up the sluggish demand; and

(f) whether there is a proposal for price revision of aluminium and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Aluminium industry has been delicensed in July, 1991 under the New Industrial Policy. As such no approval of the Govt. either for setting up of new capacity or expansion of the existing capacity for production of aluminium is required from the Govt. The Government has received five applications for setting up 100% EOU for manufacture of Alumina based on Andhra Pradesh Bauxite deposits.

(b) the details of the projects/schemes of National Aluminium Company Limited. (NALCO) and Bharat Aluminium Co. Ltd. (BALCO), THE TWO public Sector Undertakings under the Ministry of Mines is as follows:-

(i) *National Aluminium Co. Ltd. (NALCO)*

The PIB has considered and recommended implementation of the first phase of NALCO's expansion for increasing the Bauxite Mines capacity from 2.4. to 4.8 million tonnes per year and Alumina Refinery from 0.8 to 1.35 million tonnes per year at a cost of Rs. 970 crores to be implemented in 51 months from zero date.

The Billet Casting Facility at an estimated cost of Rs. 25 crores is under implementation to provide greater flexibility and to meet the changes in market demand.

(ii). *Bharat Aluminium Co. Ltd. (BALCO)*

Setting up of a new cold rolling mill of 20,000 tonnes per annum capacity to produce thinner gauge sheets upto 0.15 mm thickness at an estimated cost of about Rs. 127 crores.

Modernisation of Korba Smelter at an

estimated cost of about Rs. 76.5 crores which is expected to reduce the cost of production of metal and also increase productivity.

(c) and (d) During 1992-93 the production and domestic consumption is estimated to be 4.87 lakh tonnes and 4 lakh tonnes, respectively. By the terminal year of the 8th Plan, the production is projected at 6.65 lakh tonnes with the same order of demand.

(e) and (f) The Government does not determine prices of Aluminium. Individual producers are free to fix their prices in a competitive open market. It is learnt that the Aluminium Association of India is studying ways & means to stimulate demand.

संगम विहार, दिल्ली में खनन कार्य

3921. श्री एन० गिरि प्रसाद: क्या खान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली मिनरल डेवलपमेंट कारपोरेशन लि० ने दिल्ली में महारैली तहसील के अन्तर्गत देवली गांव में संगम विहार में पथरैली पहाड़ी भूमि को पट्टे पर लिया है;

(ख) यदि हां, तो जमीन की खसप संख्या और पट्टे की अवधि सहित पट्टे पर ली गई जमीन का ब्यौत क्या है; और

(ग) क्या उस जमीन पर खनन कार्य अभी भी चल रहा है?

खान मंत्रालय के राज्य मंत्री (श्री बलराम सिंह यादव): (क) जी नहीं।

(ख) और (ग) प्रश्न नहीं उठता।

Organisation working under Ministry of Mines

3922. SHRI GHUFRAN AZAM: Will the Minister of MINES be pleased to state:

(a) The Companies working under his ministry with profit/loss in each case;

(b) whether some of the companies have been earmarked for disinvestment;

(c) whether Government have received several objections against such move; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) The profit (+) or loss (-) made by the public sector undertakings under the Ministry of Mines for the year 1991-92 is as under:

Rs./Crores

- | | |
|---|---|
| 1. Hindustan Zinc Limited (HZL) | (+) Rs. 93.36 |
| 2. Hindustan Copper Limited (HCL) | (+) Rs. 54.90 |
| 3. National Aluminium Company Limited (NALCO) | (+) Rs. 59.14 |
| 4. Mineral Exploration Corporation Limited (MECL) | (-) Rs. 9.73 |
| 5. Bharat Gold Mines Limited (BGML) | (-) Rs. 43.05 |
| 6. Bharat Aluminium Company Limited (BALCO) | The accounts of the Company for the year 1991-92 have yet to be finalized by the C&AG and approved at the Annual General Meeting. |

(b) Yes, Sir. Government have so far disinvested their share in the equity of Hindustan Zinc Limited (HZL) and National Aluminium Company Limited (NALCO) to the tune of 20% and 2.72% respectively. Hindustan Copper Limited (HCL) and Bharat Aluminium Company Limited (BALCO) have also been earmarked for disinvestment.

(c) No, Sir.

(d) Does not arise.

Hutti Gold Mines Company Limited

3923. SHRI B.K. HARIPRASAD: Will the Minister of MINES be pleased to state:

(a) whether Government are aware that the Hutti Gold Mines Company Limited, a Karnataka State Public Sector unit has scheelite a mineral by-product which is used in making special alloy steels particularly for Defence and other strategic fields;

(b) whether it is a fact that the prices of this mineral has come down by Rs. 50,000 to 60,000 per tonne making it uneconomic and loss making industry; and

(c) whether Government propose to give a support price for this product as has been given to similar Tungsten products produced in Rajasthan by Rajasthan Tungsten Corporation?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b) Scheelite occurs in small quantities in association with Gold ore in the Mines of Hutti Gold Mines Company Limited, a Karnataka State Public Sector Undertaking. However, the Company does not produce scheelite from such ores as it is not economically viable.

(c) There is no such proposal under consideration.

Boosting mineral development

3924. SHRI RAMDAS AGARWAL: Will the Minister of MINES be pleased to state:

(a) whether dereservation of mineral bearing areas is likely to boost the mineral development and the industries based on minerals;

(b) whether demand to this effect was made repeatedly by the Federation of Indian Mineral Industries; and

(c) if so, whether Government have taken any decision in this regard and if